

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No.262 of 2012 in Review Petition (DFR) No. 1311 of 2012  
in Appeal No.57 of 2009**

**Dated : 5<sup>th</sup> December, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Century Rayon .....Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission  
& Ors. .... Respondent (s)**

**Gujarat Electricity Regulatory Commission ....Review Petitioner(s)**

**Counsel for the Review Petitioner(s): Mr. Buddy A. Ranganadhan  
Mr. Arijit Maitra  
Mr. S.R. Pandey (Rep.)**

**Counsel for the Respondent(s): Mr. O.P. Gaggar for R.1  
Dr. Milind Sathe  
Mr. Mahesh Sahasranaman  
Mr. K.R. Sasiprabhu for  
Intervenor – RIL  
Mr. Abhishek Mitra  
for MSEDCL  
Mr. Raunak Jain  
for Intervenor (IA 314/12)  
Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
For Intervenor (PCBL)**

**ORDER**

The Respondent-Interveners have finished their arguments. Two Interveners have filed their Written Notes. Mr. M.G. Ramachandran appearing for an Intervener is directed to file his Written Notes on or before 10.12.2012 after serving copy on the other side.

Post the matter for further hearing on **20.12.2012.**

**( Rakesh Nath )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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